

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **15.02.2023** (WEDNESDAY)
 CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 31/2023 For Stay IA No. 116 & 117/2023	GVRS Manian Vs R.Venkatakrishnan Liquidator St. John Freight System Ltd. & Anr. WITH	Mr. Subhang P Nair	Mr. TK Bhaskar For Caveator
2	Comp App (AT) (CH) (Ins) No. 33/2023 To Dispense with IA No. 22/2023 Leave to file IA No. 24/2023 For Stay IA No. 23/2023	Dr. S Jackson Vs R. Venkatakrishnan Liquidator St. John Freight System Ltd. & Anr. WITH	Ms. G Pavithra	Mr. TK Bhaskar For Caveator
3	Comp App (AT) (CH) (Ins) No. 34/2023 Leave to file IA No. 125/2023 For Exemption IA No. 126/2023 For Stay IA No. 127/2023	T. Johnson Vs R. Venkatakrishnan Liquidator St John Freights Systems Limited & Anr. WITH	Mr. Pawan Jhabakh	Mr. TK Bhaskar For Caveator
4	Comp App (AT) (CH) (Ins) No. 35/2023 Leave to file IA No. 128/2023 To dispense with IA No. 129/2023 For Stay IA No. 130/2023	Karthikeyan Vs R. Venkatakrishnan Liquidator St John Freights Systems Limited & Anr.	Mr. Pradeep Raj	Mr. TK Bhaskar For Caveator
5	Comp App (AT) (CH) (Ins) No. 32/2023 For Condone Delay IA No. 119/2023 For Stay IA No. 120/2023	Nerella Hemanth Nagar Kumar Vs Pattabi Enterprises & Anr.	Mr. TK Bhaskar	

6	Comp App (AT) (CH) (Ins) No. 39/2023 For Condone Delay IA No. 140/2023 For Exemption IA No. 138 & 139/2023	Axis Overseas Ltd. Vs Krishna Vasudevan & 2 Ors	Ms. Sadapurna Mukherjee	

For Defects/Rectification

S.No	Efiling No	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	9805117/01676/2021 (Diary No.918/2021)	Ancymol Vs Union Bank of India	M/s. S. Easwaran	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	TA No. 81/2021 (Comp App (AT) No. 403/2018	The Rathna Textile Mills Pvt. Ltd & 5 Ors Vs V.R.A.R. Ramakrishnan	Mr. Vidhya Shankar	Mr. S Santanam Swaminadhan Mr. Kartik Malhotra
9	TA No. 91/2021 (Comp App (AT) (Ins) No. 314/2020)	Maple Tree Leather Goods Pvt Ltd Vs Savan Godiawala & 7 Ors	Mr. Pankaj Jain	Ms. Moulshree for R1 Ms. Megha Karnwal for R4 Mr. Sanyat Lodha Mr. Anant Merathia Ms.Hima Bharadwaj – R8

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	Comp App (AT) (CH) (Ins) No. 107/2022 For Condone Delay IA No. 241/2022	Ms. Hemalatha K. Reddy Vs KPN Travels India Ltd	Ms. Priyadarshini Natarajan	Mr. Narasimha Varman
11	Comp App (AT) (CH) (Ins) No.198/2022 For Exemption	Cooperative Rabobank U.A Vs Coffee Day Global Limited	Mr. Dwarakesh Prabhakaran	Mr. A. Murali Mr. Anant Merathia

	IA No. 447 & 449/2022 For Additional Docs. IA No. 448/2022			
12	Comp App (AT) (CH) (Ins) No. 199/2022	Bank of India Vs Pavan Kankani and Anr WITH	Mr. R. Umasuthan, Mr. K Bhaskar	Mr. Pavan Kankani, Erstwhile IRP/RP/R1
13	Comp App (AT) (CH) (Ins) No.200/2022	Bank of India Vs Pavan Kankani and Anr WITH	Mr. R. Umasuthan, Mr. K Bhaskar	Mr. Pavan Kankani, Erstwhile IRP/RP/R1
14	Comp App (AT) (CH) (Ins) No. 201/2022	Bank of India Vs Pavan Kankani and Anr WITH	Mr. R. Umasuthan, Mr. K Bhaskar	Mr. Pavan Kankani, Erstwhile IRP/RP/R1
15	Comp App (AT) (CH) (Ins) No.202/2022	Bank of India Vs Pavan Kankani and Anr WITH	Mr. R. Umasuthan, Mr. K Bhaskar	Mr. Pavan Kankani, Erstwhile IRP/RP/R1
16	Comp App (AT) (CH) (Ins) No. 203/2022	Bank of India Vs Pavan Kankani and Anr	Mr. R. Umasuthan, Mr. K Bhaskar	Mr. Pavan Kankani, Erstwhile IRP/RP/R1
17	Comp App (AT) (CH) (Ins) No.364/2022 & IA No. 840 & 841/2022	SMS Foundation & Investments LLP Vs Harsha Exito Engineering Pvt. Ltd Rep. by RP Mr. John Ohilvi	Mr. K Gaurav Kumar, PCS	Mr. T Dhanasekaran
18	Comp App (AT) (CH) (Ins) No.388/2022 For Condone Delay IA No. 924/2022 For Stay IA No. 925/2022 For Exemption IA No. 926/2022	Immaneni Eswara Rao Erstwhile RP of M/s Segno Ceramics Pvt Ltd Vs Narahari Prasad Narasimha Rao Director (Suspended) & 4 Ors.	Mr. Avinash Krishnan Ravi	Mr. Arjun Suresh

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19	TA (AT) No. 108/2021 (CA (AT) No. 58/2019)	Late Devraj Dhanram Represented by his L/Rs Mrs Geetha Devraj & Ors Vs Firebricks & Potteries Pvt. Ltd. & Ors & 10 Ors	Mr. Balaji Srinivasan	Mr. A Murali Mr. Shantanu Singh

20	TA (AT)No.6/2022 (CA (AT) No. 361/2018)	Mr O. Arumugasamy Vs M/s T.R Mills pv ltd WITH	Mr. Naman Jhabakh	Mr. D Basavarajappa Mr. Praveenkumar- R10
21	TA (AT) No.12/2022 (CA (AT) No. 259/2018)	M/s Chandra Spinning & Weaving Mills P L Vs Smt.M. Leela WITH	Mr. Naman Jhabakh	
22	TA (AT) 13/2022 (CA (AT) No. 258/2018)	M/s Chandra Spinning & Weaving Mills P L Vs Smt.M. Leela WITH	Mr. Naman Jhabakh	Mr. Praveenkumar- R9 -R10
23	TA (AT)No.16/2022 (CA (AT) No. 310/2018)	Mr. M. Nagaraj VS Smt M. Leela WITH	Mr. Naman Jhabakh	Mr. Praveenkumar N- R12
24	TA (AT)No.19/2022 (CA (AT) No. 360/2018)	M/s Chandra Spinning & Weaving Mills P L Vs Smt M. Leela WITH	Mr. Naman Jhabakh	Mr. Praveenkumar N- R9
25	TA (AT) No.21/2022 (CA (AT) No. 277/2018)	M.S Nagarathna VS Leela Madhusudan WITH	Mr. Naman Jhabakh	
26	TA (AT) No.23/2022 (CA (AT) No. 309/2018)	T.R.Mills Pvt VS Smt M. Leela	Mr. Naman Jhabakh	
27	Comp App (AT) (CH) (Ins) No. 233/2021 For Stay IA No. 487/2021	Subbaraya Ananthar Durairaju Vs Indian Overseas Bank & 2 Ors	Mr. J Vinoth	Ms. Ananda Gomathy Murugesan- R1
28	Comp App (AT) (CH) (Ins) No. 292/2021 For Urgent Hearing IA No. 623/2021 To dispense with IA No. 624/2021 For Stay IA No. 622/2021	Madurai Sundaramsankar Vs Committee of Creditors of Neueon Towers Ltd &Anr	Ramalingam & Associates Mr. P Elayarajkumar	Ms. K Purna Chandra Rao- R2
29	Comp App (AT) (CH) (Ins) No. 302/2021	Kineta Global Limited Vs IDBI Bank Limited & 8 Ors	P. Wilson Associates	Varun Srinivasan R1- R6

	For Stay IA No. 639 & 641/2021 For Dispense With IA No. 640/2021 To Implead IA No. 97, 340 & 622/2022 To Vacate IA No. 92/2022 For Adv. Hg. IA No. 942 & 1052/2022	WITH		Mr.J Manivannan-R7 Mr. NP. Vijaykumar R8 Mr. Akhil BhansaliR9
30	Comp App (AT) (CH) (Ins) No. 8/2022 To Implead IA No. 621/2022	V Venkata Sivakumar Liquidator, The Jeypore Sugar Co. Ltd Vs IDBI Bank Ltd & 8 Ors	Mr. J Manivannan	Mr. Varun Srinivasan R1-R6 Mr. Akhil Bhansali-R9
31	Comp App (AT) (CH) (Ins) No.157/2022 For Stay IA No. 363/2022 For Exemption IA No. 364/2022 Leave to file IA No. 366/2022 To Implead IA No. 687 & 688/2022	Sree Easwari Traders Vs. Mr. Mahalingam Suresh Kumar RP of M/s. Sri Venkat Ram Spinners (P) Ltd	Mr. K.K. Sivashanmugam	Mr. AG Sathiyararyana
32	Comp App (AT) (CH) No.77/2022 For Stay IA No. 725/2022	Aruppukottai Shri Ramalinga Spinners Pvt. Ltd Vs D Senthil Kumar & 9 Ors. WITH	Mr. Sri Ram Venkatavaradan	Mr. AR Ramanathan-R1 Mr. Gowtham Kumar-R3-R6 Mr. C Vigneswaran-R7 Ms. Priyadarshini Natarajan- R8 Mr. NP Vijaykumar-R10
33	Comp App (AT) (CH) No.79/2022 Additional docs IA No.728/2022 For Stay IA No. 729/2022	M/s. Tamilnadu Jai Bharath Mills Ltd Vs Sri Ramalinga Mills Pvt Ltd & 9 Ors. WITH	Mr. N.P. Vijaykumar	Mr. Gowtham KumarR2-R5 Mr. C Vigneswaran-R6 Ms. Priyadarshini Natarajan- R7 Mr. Sri Ram Venkatavaradan- R9 Mr. S.Sriraman- R10
34	Comp App (AT) (CH) No.81/2022 For Stay IA No.731/2022	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors	Ms. Priyadarshini Natarajan	Mr. Gowtham Kumar R2-R5 Mr. C Vigneswaran R6 Mr. N.P. Vijaykumar R8

